

[श्री राघे लाल व्यास]

होती हैं। अभी किशन पटनायक माहव कह रहे थे . . . (व्यवधान) . . . आप ग्रांडर नहीं रेस्टोर कर पा रहे हैं . . . (व्यवधान) . . . मेरी आपसे प्रार्थना है कि यह व्यवस्था आप करे कि कोई आदमी खड़ा तो हो जाय लेकिन जब तक आप की इजाजत न हो, उस को बोलना नहीं चाहिए। यह व्यवस्था जब तक आप नहीं करेंगे तब तक यह ग्रांडर नहीं चलेगा। मेरा आपसे नम्रतापूर्वक निवेदन है कि इस ग्रांडर को एन्फोर्स कीजिए कि खड़े होने का अधिकार है लेकिन जब तक आप उसका नाम नहीं पुकारेंगे चाहे वह इधर का मेम्बर हो चाहे उधर का हो, अपना ध्यापण शुरू नहीं कर सकता और अगर भाषण शुरू करे तो उस को स्टेट अवे बाहर कर देना चाहिए। . . . (व्यवधान)

Mr. Speaker: There ought to be some limit. This cannot be carried on in this manner.

डा० राम मनोहर लोहिया : (फर्रुखाबाद) : इनकी तरफ से हमेशा लम्बी स्पीचें होती हैं। मेरी तरफ से आपने देखा होगा जो नियमों के अन्तर्गत व्यवधान करने का हक है वही हम करते ने। मैं खाली इन को कातिलों का दल कहा। मैं ने इन को ब्रह्मकुमारियों का और राधास्वामियों का दल नहीं कहा।

अध्यक्ष महोदय : आप को तो यह हक है कि आप जब चाहें और जो चाहें कहते चले जायें और अगर आप को कुछ कहा जाय तो आप दूसरे को कहेंगे कि आप को कुछ समझ नहीं है। अब आप को किस तरह से कहा जाय कि इस तरह से न करें, इस तरह से बचल न दें।

डा० राम मनोहर लोहिया : मेरे हाथ में बन्दूक नहीं है और इन के हाथ में बन्दूक है। यह फर्क आप हमेशा ध्याम में रखें।

18.09 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE.

DROUGHT AND SCARCITY CONDITIONS IN UTTAR PRADESH AND BIHAR

Shri S. M. Banerjee (Kanpur): I call the attention of the Minister of Food and Agriculture to the following matter of urgent public importance and I request that he may make a statement thereon:

"The acute drought and scarcity conditions in Uttar Pradesh and Bihar."

The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam): Before I make a statement on the subject, I would like to clarify certain facts in view of what happened this morning with regard to this calling attention notice because I was accused of failing to reply to your letter.

Mr. Speaker: That was clarified, I myself did it.

Shri C. Subramaniam: I have gone into the whole thing, and it has left a bad impression that I was negligent in replying to you.

Mr. Speaker: I said on the 7th we asked you, and on the 8th we said. . . .

Shri C. Subramaniam: Even on the 7th I find it was night, after 7 O'clock the preliminary notice had been received, and by 1 O'clock yesterday, before the admitted notice was brought to my notice, I had been called upon to make a statement today at 6 O'clock. Shri Kamath used the words: "It was a dirty trick". As a matter of fact I got the direction from the Speaker that I should make the statement at 6 O'clock . . . (Interruptions).

श्री हुकमचन्द कछवाय (देवास) :
यह सही बात है ।

Shri C. Subramaniam: Having said all these harsh and hard words, of course, Opposition Members and Leaders are above all these things and they do not have even the courtesy to apologise.

श्री हुकम चन्द कछवाय : यह सही बात है, यह जान-बूझ कर हुआ है ।

Shri Hem Barua (Gauhati): May I request the hon. Minister not to rake up these things but to read out the statement?

श्री हुकम चन्द कछवाय : स्वीफा दे कर चले जाओ ।

अध्यक्ष महोदय : किम बात के लिये ।

Shri C. Subramaniam: I will read out the statement. But before reading out the statement, I want to say this. While they make criticism—they are entitled to make criticism—when they made a mistake they should have at least the decency to express regret.

श्री किशन पटनायक (मन्बलपुर)
आप में डोसेन्सी नहीं है ।

श्री मधु लिमये (मुंगेर) आप झूठ बोलते हैं, बेइयाई की हद हो गई, निर्लज्जता की हद हो गई, ये हमको डोसेन्सी का लेक्चर देने आये ने । ये अमीचन्द प्यारेलाल वाले हमको लेक्चर देंगे ।

अध्यक्ष महोदय : आप बैठ जाइये ।

श्री मधु लिमये : इसमें क्या बात है, एक एक बयान में सुबह्युषम साहब की आठ-आठ गलतियां पकड़ी गई हैं ।

श्री बागड़ी (हिसार) अध्यक्ष महोदय

Shri Vasudevan Nair (Ambalapuruzha): It was unfair for the Minister to accuse us like this. We got the impression in the morning from what you said that he did not perhaps reply to you. On the basis of that information, Members made some statements. Why should he go now out of his way to rake it up?

श्री बागड़ी : अध्यक्ष महोदय, इनको समझाइये ।

Mr. Speaker: I shall have to ask him to go out.

Shri Kishan Pattnayak: Why?

Mr. Speaker: You are interrupting again and again.

श्री बागड़ी : आपका जोर मेरे ऊपर चलता है । (ब्यवधान)

डा० राम मनोहर लोहिया : (फर्रुखाबाद) : यह भी कोई तरीका है ।

एक माननीय सदस्य : आपने धाग लगवा दी । निकलने की बात छोड़िये ।

Shri Parashar (Shivpuri): Speaker's orders are to be carried out; they must be carried out.

अध्यक्ष महोदय : श्री बागड़ी, मैं आपसे दरखवास्त करता हूँ कि आप चले जायें ।

श्री बागड़ी : मिनिस्टर साहब को कहिये कि वह गलत-बयमान दे रहे हैं । हमको लेक्चर दे रहे हैं ।

अध्यक्ष महोदय : इसमें उनका क्या कसूर है । उन्होंने यही कहा है कि यह गलत-फहमी पर मबनी है, उन्होंने कोई देर नहीं की है, इस बात को उन्होंने साफ़ कर दिया है ।

श्री बागड़ी : मैंने फिर क्या कह दिया था ?

अध्यक्ष महोदय : मैं आपको बार बार मना कर रहा हूँ, आप बोले चले जा रहे हैं।

श्री बागड़ी : अध्यक्ष महोदय, मैं तो चला जाऊंगा

अध्यक्ष महोदय : आप बोले चले जायेंगे, काम नहीं होने देंगे।

श्री बागड़ी : आपकी कुर्सी का अपमान होगा, मेरे जाने से, क्योंकि कमजोर समझ कर निकालते हो (ध्यवधान)

देख लीजिये ये सब बोल रहे हैं

अध्यक्ष महोदय : बागड़ी सहब चले जाइये।

श्री स० मो० बनर्जी : साहब, अपना हुकम वापस ले लीजिये, मैं इलतिजा करता हूँ।

श्री बागड़ी : अगर आपकी आत्मा ठण्डी होती है, हमारे निकालने से, तो हम चले जायेंगे।

अध्यक्ष महोदय : आप बाहर चले जाइये।

श्री बागड़ी : इससे भुखमरी मिट जायगी ?

(Shri Bagri then left the House)

Shri C. Subramaniam: The situation arising out of the unprecedented drought and the prolonged dry spell from the first week of September in the States of Bihar and Uttar Pradesh has been described at page 7 of the review of the Scarcity and Food Situation laid on the table of the House on 1st November, 1966.

As soon as it was evident from the failure of the October rains that the situation in these 2 States would assume a very serious turn, steps have been taken both by the Centre and the State Governments to start programmes for the relief of the affected people and also for increasing local

production of foodgrains within the States to the maximum extent possible depending upon the water resources available. The Government of India have conveyed approval of schemes for production purposes costing Rs. 6.7 crores and Rs. 11.1 crores respectively to Bihar and U.P. Governments. Both the State Governments have been promised financial aid in the form of accelerated plan assistance for carrying out these programmes. A statement showing the schemes for which assistance has been approved is being placed separately on the Table of the House. [Placed in Library. See No. LT-7312/66]. In order to bring more area under rabi, U. P. Government have also sanctioned grants in aid for the construction of 1 million kutchha wells to small land holders at the rate of Rs. 20 per well subject to the maximum of two wells per land holder.

Bihar Government have also been sanctioned a loan of Rs. 1.5 crores in September, 1966 and a further sum of Rs. 5 crores in October, 1966 for starting relief programmes. The Government of Uttar Pradesh have already taken up the relief schemes with the funds at their disposal and Central assistance will be given to them as well as to Bihar according to the agreed formula depending upon the expenditure incurred. Both the State Governments have been informed that subject to proper planning and implementation of programmes for relief of distress in the affected areas finance will not be a bottleneck.

The Government of India have increased substantially the allotment of foodgrains to Bihar and U.P. The allocation for November to Bihar has been increased to 1,07,000 tonnes and to U.P. to 60,000 tonnes as against 72,000 tonnes and 40,000 tonnes respectively in October. It has been impressed upon the State Governments that they should plan properly the movement of these foodgrains to the drought affected areas and organise a rational and equitable distribution. Arrangements have also been made to

ensure that the foodgrains move into the States as expeditiously as possible. Depending upon the availability with the Government of India, it is proposed to increase the allotments of foodgrains to the two States still further in the coming months.

The State Governments are organising gratuitous relief to the sick, old and disabled. For this purpose apart from the allocation of foodgrains mentioned above, 5,000 tonnes of wheat have been allotted to Bihar and 1,000 tonnes of wheat to U.P. for distribution in the shape of gratuitous relief. In addition, 216 tonnes of beans, 600 tonnes of milk powder and 147 tonnes of vitamin biscuits have been allotted to Bihar and 200 tonnes of milk powder and 50 tonnes of vitamin biscuits to U.P. 55,092 persons are being given gratuitous relief in Bihar while in U.P. Government have sanctioned a sum of Rs. 5.8 lakhs for expenditure on gratuitous relief.

A number of relief works to provide employment to needy people have already been started both in Bihar and U.P. 11,313 relief schemes and 9,920 plan schemes are in progress in Bihar giving employment to about 3,25,000 persons daily. In U.P., apart from those employed on Plan schemes for which I am sorry, I do not have the figures, about 23,000 persons are employed on relief work. The number of persons employed on Plan schemes is not readily available and is being collected. It is expected that shortly, as soon as the rabi sowings are over, the number of persons employed on relief work will show a sharp increase.

The situation in both the States has been fully discussed with the State Governments by the Central officials and Ministers and is constantly under watch. Whatever help is necessary from the Government of India to prevent distress in these 2 States have been assured to them.

An allegation has been made that 13 persons had died of starvation in Bihar

State, 7 in Hazaribagh District and 6 in Monghyr District. The matter was referred to Bihar Government and from the information furnished by them the facts are as follows:—

Of the 7 cases from Hazaribagh District, details necessary for making enquiries were available only in respect of one case. This related to a person called Sobaran Naik of Village Bolkuppi of Barhi Tehsil of Hazaribagh District. Enquiries show that he died of acute dysentery on 30th October, 1966. The deceased is reported to have owned land and several heads of cattle. The enquiry officer who visited the house of the deceased on 4th November found foodgrains in the house. Individual enquiry has not been possible in the other 6 cases for want of details. However, it is reported by the Bihar Government that the district authorities have had no reports of starvation deaths from the areas where these deaths are alleged to have taken place.

Of the 6 cases of death alleged in Monghyr District details were given only in respect of 5. These cases were enquired into. It was found that 4 of these related to very old people who died of natural causes. In the other case the death was due to an accident.

It has been confirmed by the Bihar Government that relief works are in progress in the areas where the starvation deaths are alleged to have occurred. The District authorities of Hazaribagh and Monghyr have also prepared the list of indigent persons in the various villages and gratuitous relief has already been ordered in these cases.

श्री स० मो० बनर्जी : इस में बागड़ी का सवाल है, उसको आप बला लें तो बड़ी मेहरबानी होगी ।

अध्यक्ष महोदय : आप सवाल करें ।

Shri S. M. Banerjee: Out of 52 districts in Uttar Pradesh, nearly 47 districts are affected and practically

[Shri S. M. Banerjee]

the whole of Bihar has been affected by drought. That means more than 3½ crores of people are affected and are facing starvation or semi-starvation condition. When it was known in September itself that drought conditions were fast approaching, what steps and precautions were taken by Government for having minor irrigation facilities? Is it a fact that whatever amount has been given by the Central Government to the State Governments and the block development organisations that has gone down the drain and no minor irrigation facilities were provided in North Bihar as well as in eastern U.P.?

Mr. Speaker: I request the signatories to be brief and precise, because there are 35 names.

Shri S. M. Banerjee: The minister has not given a vivid picture. You can ask Mr. Bhagat who has visited Bihar. I want to know what financial aid was asked for by Bihar and U.P. and whether it is a fact that not even 50 per cent of that is being given? Why have they not been declared as famine areas?

Shri C. Subramaniam: About the first part, why we did not take measures in September itself, the rains could come any time between 7th September and 15th October. Rain in any part of that period would have relieved the situation. As a matter of fact, we would have had a very good crop then. Because of total failure of rains between the first week of September and the third week of October, this acute drought came about. As soon as we realised in October that the situation was going to be serious, immediately central teams were sent to UP and Bihar. The necessary discussions were held with the State Governments, and works were taken up.

About minor irrigation programmes, I cannot say how the State Governments were functioning before. Now we are trying our best to see that minor irrigation and quick-yielding

projects are taken up as much as possible, so that more water will be available for rabi and summer programme.

Shri S. M. Banerjee: What was the demand of financial assistance by Bihar and U.P. and what was given? Why have you not declared them as famine areas?

Shri C. Subramaniam: The declaration of those areas as famine areas seems to be the demand of many opposition parties. It does not serve any purpose. What is important is to take various measures for giving relief to the distressed people. That is being organised not on the scale provided in the famine code, but much more than that. So, declaration as famine areas is not going to improve matters.

The Bihar Government demanded about Rs. 100 crores. Certainly if Rs. 100 crores are pumped into the Bihar system, there would be not only inflation without sufficient goods being available, but it is not going to serve any purpose whatsoever. That is why we discussed with them to find out what would be the finances necessary for their production programmes and also for other relief programmes. We have come to an understanding with them and on the basis of that, we are releasing the finances.

श्री विभूति मिश्र (मोतिहारी) : फूड मिनिस्टर, फाइनेंस मिनिस्टर, मिचाई मिनिस्टर, प्राइम मिनिस्टर को धन्यवाद देते हुए मैं कहना चाहता हूँ कि मंत्री महोदय ने जो अभी बताया है कि एक लाख साठ हजार टन वह दे रहे हैं, यह मात्रा बिहार में जो क्षति हुई है, वहाँ जो गम्भीर परिस्थिति उत्पन्न हुई है, उसको देखते हुए क्या पर्याप्त है ? मैं तो कहूँगा कि यह मात्रा बहुत ही कम है। इसके साथ साथ वहाँ जो मवेशी है उनको लोग किसी भी कीमत पर बेचने के लिए तैयार हैं क्योंकि मवेशियों के लिए चारा नहीं है, पानी नहीं है। इस वास्ते क्या प्राप

चारे का भी प्रबन्ध कर रहे हैं ? इसके अलावा जो बूढ़े हैं, जो इनफर्म हैं, जो बच्चे हैं, जो प्रगनेट औरतें हैं उनके लिए आप क्या कर रहे हैं ? मध्यम श्रेणी के जो आदमी हैं जिनको काम नहीं मिलता है, उनको काम दिलाने का भी सरकार क्या कोई प्रबन्ध कर रही है ?

पिछले साल साउथ में इसी तरह का ड्राउट था । तब बाहर और यहाँ जब एजीटेशन हुई थी तो बड़े पैमाने पर गल्ला मंगा कर साउथ को दिया गया था । मैं जानना चाहता हूँ कि उस पैमाने पर बिहार और उत्तर प्रदेश की जरूरतों को पूरा करने के लिए सरकार क्या प्रबन्ध कर रही है ?

श्रीमती सहोदरा बाई राय (दमोह) : हमें भी एक सवाल करने दीजिये ।

प्रधान महोदय : इस तरह से बार बार न कहें । मैंने आपकी बात सुन ली है ।

Shri C. Subramaniam: Sir, the point for consideration is this. We have not only to look into what is the demand from the various State Governments but, as far as I am concerned, I have also to take into account what is available with me for equitable distribution between the States. Even taking 1,07,000 tons, in a situation of this sort certainly we cannot afford to distribute on the normal basis. But for the purpose of meeting the situation I contemplate we should give at least five kilograms per month. On this basis one lakh tons will serve two crores of people. If they are able to organise this, it is sufficient to meet the entire urban area, they would be able to meet all the industrial areas and also to serve the acutely affected areas. I have told them this. This is the season when some harvests are coming in some areas. Therefore, some foodgrains would be available, particularly in areas where there have been some crops. Therefore, they should concentrate now in areas where there have been total failure. I do agree that as we go on, the distress
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is likely to increase, the scarcity may become more acute. I do feel it will be possible for us to increase allotment in December and, subject to availability, in January-February-March we will further step it up. I have made my own calculations with regard to the figures given by the Bihar Government in respect of the number of people affected and also what would be the urban population. On the basis of five kilograms they would be able to serve everybody. They have indicated that 1.82 lakh tons of foodgrains should be adequate to meet the situation even where scarcity would be at its intensified point.

श्री विभूति मिश्र : फाडर के बारे में नहीं बताया है ।

Shri C. Subramaniam: Sir, I can assure the hon. Member that every aspect has been discussed and steps are being taken. For example, fodder for the cattle, drinking water for the people and cattle, programme for the children, for the nursing and expectant mothers, programme for relief for the sick, disabled and old, programme for relief works where able-bodied persons can work and earn a wage with which they can purchase foodgrains which we would be supplying through the fair-price shops, all these have been discussed and a programme has been taken up to meet the situation as best as possible. What is to be understood is, we cannot expect normal conditions to prevail in this abnormal situation, we have to undergo certain difficulties and we should be prepared for them.

श्री यशपाल सिंह (कैंगना) : खाद्य मंत्री घमरीका के रहने वाले तो नहीं हैं । वह इस खरती पर पैदा हुए हैं । जहाँ हिन्दुस्तान का काश्तकार पैदा हुआ है, वहाँ वह भी पैदा हुए हैं, वह जानते ही हैं कि मामूली से मामूली, छोटे से छोटा, आर्डिनरी से आर्डिनरी मेसनरी वेल रहत का कम से कम चार हजार रुपये में तैयार होता है । मैं जानना चाहता हूँ कि बीम रुपये जो दिये

[श्री यशपाल सिंह]

जा रहे हैं, ये किस काम में आयेंगे ? ये ऊंट के मुंह में जोरे का काम नहीं करेंगे ?]

Shri C. Subramaniam: Evidently the hon. Member is not a practical farmer. In Uttar Pradesh they say that with their own manual labour they can have *kutchra* wells but at the bottom some support is necessary so that the mud will not collapse, and for that purpose they have to give a slab or some bamboo support. That they say, would cost about Rs. 20. What we are giving now is Rs. 20 for them to give the support below. As far as the other thing is concerned, the farmers themselves assured us that they would be able to have *kutchra* wells and the programme in U.P. is to have one million *kutchra* wells. I am assured that this is a very practicable programme.

श्री बिश्वनाथ पाण्डेय (सलेमपुर) : मंत्री महोदय ने जो वक्तव्य मदन के सामने प्रस्तुत किया है उसमें उन्होंने बताया है कि उत्तर प्रदेश में खाद्यान्न, लघु सिंचाई के साधन इत्यादि बहुत ही अपर्याप्त मालुम होते हैं। क्योंकि देवरिया, बलिया, जौनपुर, गाजीपुर, बनारस, मिर्जापुर और इलाहाबाद आदि क्षेत्रों में सूखे की स्थिति बहुत भयंकर है। मैं निवेदन करना चाहता हूँ कि आगे चल कर वहां पर ऐसी भयंकर स्थिति पैदा हो जायेगी कि आप लोगों को सड़कों पर मरते हुए शव पायेंगे। प्रधान मंत्री और खाद्य मंत्री ने अपनी यात्रा में आश्वासन दिया है कि उत्तर प्रदेश की सरकार जितने खाद्यान्न और सिंचाई के साधनों की मांग करेगी, उस को पूर्ण किया जायेगा। मैं यह जानना चाहता हूँ कि उत्तर प्रदेश सरकार ने खाद्यान्न और लघु सिंचाई के साधनों की जो मांग की है, वह कहां तक पूरी हो पाई है और क्या केन्द्रीय सरकार इस सम्बन्ध में अपने आश्वासन पर दृढ़ है।

मैं यह भी जानना चाहता हूँ कि उत्तर प्रदेश और बिहार की सरकारों ने जो वितरण

की व्यवस्था की है, क्या केन्द्रीय सरकार उससे सन्तुष्ट है ; अगर नहीं, तो वह उसमें सुधार करने के लिये क्या कदम उठाना चाहती है।

Shri C. Subramaniam: As far as minor irrigation programmes and other production programmes are concerned, we have given an assurance to both the State Governments that their performance is the limit, that to the extent that they are able to perform, moneys will be made available to them. Therefore, finance will not be a limitation. As far as foodgrains are concerned, as I have already said, I shall try to make equitable distribution between all the States of whatever is available in the central pool.

श्री विश्वाम प्रसाद (लालगंज) : हमारी तरफ मसल है कि जब घर में आग लग जाये, तो उस समय कुआं खोदने से काम नहीं चलता है। उत्तर प्रदेश में न तो पूरे ट्यूबवैल चल सके, न कुएं और रहट चल सके और नहीं पूर्वी जिलों में एक भी पम्पिंग सेट मिला। पटेल कमीशन ने गाजीपुर, जौनपुर, झांझमगढ़ और देवरिया में 212 ट्यूबवैल बनाने के लिए कहा था, लेकिन सरकार ने उनकी व्यवस्था नहीं की। आज हालत यह है कि वहां के लोग घास, पत्ती और बरगद का गोदा खा कर जिन्दा रह रहे हैं। मिनिस्टर साहब कहते हैं कि हम ने 50 पी० का कोटा 32,000 टन से बढ़ा कर 40,000 टन कर दिया, जब कि उसको महीने का एक लाख टन मिलना चाहिए था। अगर उस अनाज को 50 पी० के सात करोड़ लोगों में बांटा जाये, तो प्रति व्यक्ति को 1/3 छटांक प्रति दिन मिलता है और अगर उसको वहां की प्रभावित एक-तिहाई आबादी में बांटा जाये, तो प्रति व्यक्ति को एक छटांक प्रति दिन मिलता है। मैं यह जानना चाहता हूँ कि क्या इतने अनाज से कोई आदमी जिन्दा रह सकता है। वह सूखा हमेशा रहता है और रहेगा। मैं

बह जानना चाहता हूँ कि जितनी भी सिंचाई की छोटी या बड़ी योजनाएँ हैं, उनको कब तक पूरा किया जायेगा और यू० पी० को बालीस हज़ार टन के स्थान पर एक लाख टन अनाज प्रति-मास कब दिया जायेगा ।

Shri C. Subramaniam: As far as tube-wells are concerned, we have said that first priority should be given to making the existing tube-wells in working order and repairing the channels of the existing tube-wells so that whatever is available will be fully utilized. We have also undertaken programmes which would yield results, not next year but, as far as possible, within the rabi season so that more water will be available for the rabi programme; if it would not be available for the rabi programme, water should be available for the summer programme. We have given priority to these things and I hope the State Governments would make use of these things. I am glad to say that they are doing the job as far as possible. Let us wait and watch. Let us not condemn them beforehand.

Shri Vishram Prasad: What about the increased quota?

Shri C. Subramaniam: We are giving them 60,000 tons, as I have already stated.

Shri A. P. Sharma (Buxar): I have been requesting the Central Government and the Government of Bihar for the last three years that tube-wells should be provided in such areas where there is no other irrigational facility available. I have been demanding 200 tube-wells in my area, from Koilwar to Buxar and Buxar to Mohania on both sides. I want to know from the hon. Minister whether any specific order has been issued to the State Government that this scheme should be completed within the next three or four months so that the people may not suffer for want of water in this area.

Shri C. Subramaniam: I must confess that as far as the programme of 200 tube-wells is concerned. I have failed to get it through, in spite of my intervention and the intervention of the two Prime Ministers. I am sure during this difficult period the Bihar Government would take up this programme also. We have indicated to them that this should be taken up.

Shri Hem Barua: In view of the fact that people in U.P. and Bihar, in certain parts, are facing famine due to drought conditions, and apart from starvation deaths most of the people in Bihar are forced to live on roots, may I know (a) if the attention of the Government is drawn to the allegations made that the funds allotted for minor irrigation projects in Bihar went into the pockets of some people and minor irrigation projects exist only in the Government files, not in areas where they ought to exist and (b) whether, instead of saying repeatedly that the Bihar Government administrative machinery needs to be strengthened, Government have taken any positive steps to see that the administrative machinery is sufficiently strengthened in order to administer relief in this hour of crisis?

Shri C. Subramaniam: With regard to (a), I have no facts with me to substantiate the charges made by the hon. Member that the funds made available for minor irrigation projects have gone into the pockets of anybody. If the hon. Member has got any specific facts, I would like him to pass on those facts to me.

Shri Hem Barua: I can do it now.

Mr. Speaker: Not in this manner. He must first write to me.

Shri C. Subramaniam: It is a very serious charge. Particularly in the present context, if the money allotted for a certain purpose is being abused, certainly, it should be the duty of everybody to see that not only there is no abuse but these abuses are properly dealt with not only under law but under the social pressure also.

[Shri C. Subramaniam]

As regards (b), as far as administrative machinery is concerned, I think, I made that point here during the debate on the No-Confidence motion. Unfortunately, the Members opposite were not present. We have taken up the matter with the Bihar Government with regard to the strengthening of the administrative machinery. They are also taking action in this direction.

Shri D. C. Sharma (Gurdaspur): Is it not a fact that the relief works and the plan projects to which the hon. Minister referred in his very glowing statement cannot be made use of by the people for the simple reason that they are too infirm and too weak to do any kind of manual labour and also even if they take part in these relief measures to which the hon. Minister has referred, they are not paid their wages in time and there is a great delay even in the payment of that relief of Rs. 10 per month which is being given to some persons and, if so, may I know what the Government is going to do order that these bottlenecks in the relief works which are being carried on are removed in Bihar and Uttar Pradesh?

Shri C. Subramaniam: As far as the infirm, the old and the disabled persons are concerned, we have got a scheme of gratuitous relief and they need not go to work. As far as the payment is concerned, it is expected that the wages are to be paid every week and we have also supervision for that. If there are any complaints with regard to the payment of wages, I am sure, the State Governments will look into the matter. If anything is brought to our notice, we shall try to bring it to their notice.

श्री मधु लिमये बिहार सरकार ने कहा है कि साधारण साल में जो फसल होती है, उसकी केवल 20 प्रतिशत या उससे भी कम फसल इस साल बिहार में होने वाली है। अकाल मंत्री ने मेरे प्रश्न के जवाब में कहा था

कि जब फसल 25 प्रतिशत से कम होगी, तो उसको अकाल माना जायेगा। (व्यवधान)

Shri Farashar (Shivpuri): There is no 'Akal Mantri' here.

एक माननीय सदस्य: यह गलत बात है।

एक माननीय सदस्य: इस तरह के शब्दों का प्रयोग करना अनचित है।

श्री मधु लिमये: हल्ला करने से कोई फायदा नहीं होता है।

अध्यक्ष महोदय: हल्ला करने से कोई फायदा नहीं है, लेकिन किसी मंत्री के पास जो पोर्टफोलियो है, उसी का नाम लेना चाहिए।

श्री मधु लिमये: इस वक्त देश में अकाल है, खाद्य नहीं है।

अध्यक्ष महोदय: क्या आप उनको यह पोर्टफोलियो दे रहे हैं ?

श्री मधु लिमये: इस वक्त देश में खाद्य नहीं है, इसलिए अकाल मंत्री ही कहना पड़ेगा।

डा० राम मनोहर लोहिया: अध्यक्ष महोदय, आप इस तरह शब्दों पर तकरार न कीजिये, नहीं तो यह लोक सभा क्या रह जायेगी ? अकाल मंत्री नहीं कहेंगे, तो क्या कहेंगे ?

श्री मधु लिमये: यह शब्द कई माननीय सदस्य यहां पर कह चुके हैं। यह प्रोसीडिंग्स में आ चुका है।

अध्यक्ष महोदय: माननीय सदस्य को इस तरह नहीं कहना चाहिए।

श्री मधु लिमये: अच्छा। मंत्री महोदय ने मेरे प्रश्न के जवाब में कुछ रोज पहले खुद स्वीकार किया है कि अगर पच्चीस प्रतिशत

से कम फसल हो, तो उसको अकाल ही माना जायेगा, कमी नहीं। बिहार में अकाल की घोषणा नहीं है फिर भी अकाल की स्थिति के जो नतीजे निकलते हैं वह बिहार में निकल रहे हैं। मेरे क्षेत्र में 6-7 आदमी मर चुके हैं। अभी उन्होंने कहा कि बुढ़ापे के कारण मरे हैं . . . (व्यवधान) . . . अध्यक्ष महोदय, राष्ट्रपति जी भी बुड़े हैं, आप की भी उमर ज्यादा है, तो इस तरह बुड़े लोगों के बारे में बात करना कि वह मर जाते हैं तो कोई बात नहीं . . .

अध्यक्ष महोदय : यह उन्होंने नहीं कहा . . .

श्री मधु लिमये : इन्होंने कहा है कि बुढ़ापे के कारण मरे हैं। . . . (व्यवधान)

अध्यक्ष महोदय : आर्डर, आर्डर। ऐसा गलत नहीं कहना चाहिए। उन्होंने कहा है कि वह बुड़े आदमी थे। नेचुरल काज से मरे। और वह तो मेरी मीत आयेगी तो मैं भी बुड्डा हूँ मरूंगा . . . !

श्री मधु लिमये : अगर घर में दाना नहीं होगा तो कटना ही पड़ेगा।

एक माननीय सदस्य : बुड़े आदमी को खाना मिलता रहे तो नहीं मरेगा ?

श्री मधु लिमये : अगर बिना खाने के मर जाय तो यह कहेंगे . . . (व्यवधान)

अध्यक्ष महोदय : बुड्डा अगर मरेगा खुराक न मिलने से तो वह तो मीत उसी तरह की मानी जायेगी अगर बुड्डा मरेगा नेचुरल वे में तो वह नहीं मानी जायेगी।

श्री मधु लिमये : अध्यक्ष महोदय, मेरे जिले में भूखमरी से मीतें हो चुकी हैं और एक नाम बताता हूँ, बुद्धि भाभी जो घर में दाना न होने के कारण मरा है। दुलमपुर

इलाक़े में हरिजन औरत मरी है। यह निवेदन करना चाहता हूँ कि जब तक मंत्री महोदय भूखमरी से मीत, इस लफ्ज़ का क्या मतलब है, उसकी व्याख्या नहीं करते हैं और हर पंचायत के स्तर पर किसी सर्वदलीय कमेटी का निर्माण करके उससे सिफारिश नहीं करवाते हैं कि कौन कुदरती कारणों से मरे हैं, तब तक बाकी सब मीतों को हम भूखमरी से ही मीत इस वक्त मानेंगे। अध्यक्ष महोदय, मैं गया की एक ऐसी घटना बताता हूँ कि जहाँ खड़ी फसल को भूखे लोगों ने . . .

श्री कमल नयन बजाज (वर्धा) : ऐक्सीडेंट से मरे उसको भी भूखमरी से मरा हुआ मानेंगे ?

श्री मधु लिमये : वह समिति सर्टिफाई करेगी न।

अध्यक्ष महोदय : आप सवाल करने दें।

श्री मधु लिमये : मैं कह रहा हूँ लेकिन कितना इंटरप्लान हो रहा है ? समिति इसके बारे में कहेगी कि यह कुदरती कारण से मरा है या नहीं। उनको तो छोड़ देंगे। बाकी सभी लोगों को भूखमरी से मरा हुआ मानेंगे। तो मेरा प्रश्न यह है कि आज गया जिले में एक ऐसी घटना हुई है कि जिसमें भूखे लोगों ने एक जगह पर खड़ी फसल को काट कर लूट लिया।

श्री पाराशर : प्वाइंट ऑफ आर्डर। What is his question? Even after five minutes the question has not been put.

अध्यक्ष महोदय : कोई प्वाइंट ऑफ आर्डर नहीं है। आप अब प्रश्न करिये।

श्री मधु लिमये : तो क्या सरकार यह कहने के लिए तैयार है कि फसल इस तरह लूटने के बजाय वे भूखड़ लोग सरकारी गोदामों, सरकारी कार्यालयों की ओर जाँच

[श्री मधु लिमये]

वहाँ से अनाज मांगें ? अगर सरकार नहीं देगी तो गोदामों को लूट कर खायें, फसल को काट कर नहीं। गोदाम में अनाज है और आप नहीं दे रहे हैं तो उसको लूट कर खायें। अगर गोदाम में अनाज नहीं है तो कहें कि मंत्री महोदय नहीं खायेंगे, अधिकारी नहीं खायेंगे जब तक कि भुखड़ लोगों को खाना नहीं मिलता। क्या सरकार इस तरह की हिदायत देने के लिए तैयार है ?

Shri C. Subramaniam: I am in complete agreement with the hon. Member that the situation is quite serious in Bihar. The question is how we are going to deal with it. I do not think that these allegations of starvation deaths and creating a scare in the country are going to solve the problem.

As a matter of fact, the hon. Member was also present when we had discussions with the Members from Bihar, and I thought that at that meeting he took a fairly constructive attitude. I can assure the hon. Member that we are doing our best to see that this serious situation is met as best as possible, and in that I would im-plore the co-operation of everybody including Shri Madhu Limaye so that we may be able to deal with the situation successfully.

श्री मधु लिमये : करिये न, अकाल की घोषणा करिये।

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, यह नवम्बर 8 की खबर है कि भूखे लोगों में भद्रैजित गांव में चार बीघे जमीन की खड़ी फसल को काटा और जब मालिक किसानों ने उनको मना किया तब दंगा हो गया और दंगे में इन भूखे लोगों ने जो शायद खेत मजदूर ज्यादा थे एक किसान को मार डाला। यह खबर कल की है। और समझता हूं कि ऐसी घटनायें और बहुत हो रही हैं उत्तर प्रदेश और बिहार में। अब वक्त ऐसा आ

रहा है जब दो तरह के लोग हो जायेंगे। एक तो जिनके पास अन्न है, या सोना है। और दूसरे जिनके पास अन्न नहीं है। अन्न चाहे 50 किलो हो, सौ किलो हो

Shri Parashar: There is no quorum in the House.

Shri S. M. Banerjee: This is extremely bad.

Mr. Speaker: Congress Members have taken upon themselves to do this kind of thing?

श्रीमती तारकेश्वरी सिन्हा (बाढ़) : अध्यक्ष महोदय, बिहार और उत्तर प्रदेश में जीने और मरने का सवाल है और कांग्रेसी सदस्य यह कोरम का सवाल उठा रहे हैं।

Mr. Speaker: Let the bell be rung. . . . Now there is quorum. Dr. Lohia.

डा० राम मनोहर लोहिया: तो यह गृह युद्ध का हाल पदा हो रहा है कि जब 40-50 या 100 किलो अन्न जिनके घर में होगा वह एक तरफ होंगे और दूसरी तरफ वह जिनके घर में अन्न नहीं होगा। तो इस गृह युद्ध को बचाने का एक तरीका तो बिलकुल साफ है कि हम सब लोग मिल कर के जितनी राहत दला सकते हों, दिलायें। इस पर कोई दो रायें नहीं। लेकिन याद रखना कि वह करने के बाद भी इस वर्ष और जनवरी फरवरी में कम से कम 50 लाख से एक करोड़ लोगों के मरने की संभावना है। ऐसी सूरत में यह गृह युद्ध चारों तरफ भूखेंगे। तो राहत के अलावा दो ही रास्ते रह गये हैं। एक तो गृह युद्ध करना और दूसरे जो भूखी जनता है उसको सरकार के मंत्रियों और नीकरशाहों और सरकारी इमारतों की तरफ मोड़ना कि वहां जा कर तुम उन लोगों से कहो कि हम को और हमारे घर वालों को तुम खाना दो, तब तुमको खाने देंगे। इसलिए मैं मंत्री महोदय से सवाल पूछना चाहता हूं कि मुझ

को खाली आन्दोलनकारी कह कर मना न कर दें क्योंकि मैं ने पहले कह दिया कि राहत का काम पूरी तरह से हम लोगों को करना चाहिए, अब यह सवाल साफ है कि इस गृह युद्ध को रोकने के लिए मेरे रास्ते के अलावा कोई रास्ता उनके पास है जबकि 40 लाख आदमी हर हालत में इनके राहत के बाद भी मरने वाले हैं क्योंकि अध्यक्ष महोदय, मैं बता दूँ, इनके चरित्र को यहाँ आपके सामने रखना नहीं चाहता, इन्होंने बार बार अकाल के मामले से इन्कार किया जबकि मैं पिछले सात आ सालों से कह रहा हूँ कि यह सरकार जब तक रहेगी तब तक भारत में अकाल एक वार्षिक घटना होकर रहेगी और हो गई

अध्यक्ष महोदय : अब आपका सवाल भी आयेगा या नहीं ?

डा० राम मनोहर लोहिया : आप मेरी रक्षा करना जब यह आन्दोलनकारी वगैरह कहकर मुझे टास दें। मेरे प्रश्न का उत्तर प्राना चाहिए।

Shri C. Subramaniam: I can only hope that the predictions of Dr. Lohia would not come true.

डा० राम मनोहर लोहिया : यह कोई जवाब नहीं है अध्यक्ष महोदय।

अध्यक्ष महोदय : अब आपने भी अपना जो ब्याल था बयान कर दिया और उन्होंने भी जवाब दे दिया।

डा० राम मनोहर लोहिया : तो मेरा ब्याल तो पिछले आठ वर्ष से सही साबित हो रहा है और इन का गलत साबित हो रहा है।

अध्यक्ष महोदय : तो मैं क्या कर सकता हूँ।

डा० राम मनोहर लोहिया : आप इस देश को गृह युद्ध से बचाने के लिए कोई अच्छी तरह से लोक सभा में करके योजना बनाइए।

Shrimati Tarkeshwari Sinha: May I know whether the Governments of Bihar and U.P. had informed the Central Government about the growing drought situation as early as August and whether any officer was sent by the Central Government to look into the situation; if so, what was the report that the officer gave, and whether at that time the urgency of the situation was realised by the Centre, so that the requisite relief could be made available to Bihar and U.P. before this situation could arise?

Shri C. Subramaniam: The question of relief arose only in October, and it is only in October we sent the teams for the purpose of making an assessment of the situation, because by that time it was hoped, even the hon. lady Member was hoping, that if Hatia rains came, it would ease the situation. Unfortunately they failed. That is why we took immediate steps. Certainly in August if there is no rainfall, we always hope that later on it would become normal, but when we felt sure that the year was going to be difficult, we immediately sent teams to recommend the necessary steps.

श्रीम० प्र० यादव (सीतामढ़ी) : अध्यक्ष महोदय, आपके द्वारा मैं खाद्य मंत्री से पूछना चाहता हूँ कि अभी अन्न के वितरण के मामले में शहरी इलाके और देहाती इलाके में भेद बरता जा रहा है। शहरी इलाके में जिनके पास करोड़ों रुपये की सम्पत्ति है, उन्हें भी सरकारी गल्ले की दुकान स अन्न दिया जाता है, लेकिन मैं अभी उत्तरी बिहार से आता हूँ, वहाँ पर तीन एकड़ से ज्यादा जिस किसान के पास जमीन है, उसको सरकारी गल्ले की दुकान से अन्न नहीं दिया जाता है। मैं खाद्य मंत्री से पूछना चाहता

[श्री न० प्र० यादव]

कि इस तरह की व्यवस्था अभी क्यों है और यदि है तो यह व्यवस्था कब खत्म होने वाली है।

Shri C. Subramaniam: I am told that this order that persons owning more than three acres would not receive any foodgrains from the Government shops has been cancelled in all the scarcity affected areas. Certainly where there is some crop and there is a possibility of getting some harvest during this season, we cannot be supplying to them from the fair price shops, but I do agree that later on when what they have grown may not be sufficient to meet their requirements in the coming months, at that time we should see how we would be able to supply to them also.

श्री हुसम चन्द कछवाय : मैं यह जानना चाहता हूँ कि उत्तर प्रदेश और बिहार में इस सूखे के कारण जो भयंकर भुखमरी आई है, उसको ध्यान में रखते हुए क्या सरकार ने इस बात पर विचार किया है कि इस क्षेत्र के काश्तकारों को लगान तथा तकावी माफ कर दी जाय ? क्या सरकार ने ऐसा कोई प्रोग्राम बनाया है, यदि हाँ, तो सरकार उनको कब तक माफ करने वाली है या इसमें कोई ढील देने वाली है ?

Shri C. Subramaniam: The State Governments have got their own rules and regulations for the declaration of non-collection of taccavi, land revenue and all those things. I am sure all those steps will be taken by the State Governments.

श्री बृजराज सिंह (बरेली) : सेन्टर की भी कोई जिम्मेदारी है या नहीं ?
(व्यवधान)

श्री हुसम चन्द कछवाय : क्या केन्द्रीय सरकार ने भी कोई ऐसा सुझाव दिया है ?

अध्यक्ष महोदय : तकावी था लगान माफ करने का काम स्टेट गवर्नमेन्ट का है, सेन्टर से अगर स्टेट कोई मदद मांगगी तो ये देंगे, लेकिन जहाँ तक माफ करने का ताल्लुक है, यह तो स्टेट गवर्नमेन्ट का मामला है।

श्री हुसम चन्द कछवाय : क्या सरकार ने अपनी तरफ से कोई प्रोग्राम बनाया है ?

Shri C. Subramaniam: There are responsible Governments in both the States, and there are Assemblies also, and therefore with regard to subjects under their jurisdiction, certainly they would take all the necessary steps under their rules.

श्री बृजराज सिंह : 20 रु० की बात आती है तो ये देने को कहते हैं, लेकिन जिस वकत लगान तकावी माफ करने की बात आती है तो स्टेट गवर्नमेन्ट का मामला बन जाता है। इस तरह स जिम्मेदारी को इवेंड नहीं कर सकते हैं।

श्री हुसम चन्द कछवाय : 20 रु० से वह क्या करेगा, क्या उसका लोह पती कूपें में जाकर लगायेगा, इस मंहगाई के जमाने में ? आप राज्य सरकार को अपनी तरफ से सुझाव तो दे सकते हैं।

Dr. L. M. Singhvi: We would like to know whether, in view of the prevailing scarcity in Bihar and in U.P., and the acute scarcity conditions prevailing throughout the country on account of which sufficient foodgrains cannot be made available to these two States, any efforts are being made to augment and to secure additional shipments of food into the country, and if so, what is the order of the possibilities at present in this respect?

Shri C. Subramaniam: Every attempt is being made to get from other countries also the import of foodgrains.

Dr. L. M. Singhvi: Any approximation?

Shri C. Subramaniam: I am sorry I am not in a position just now to indicate how much we would be getting and from what sources.

श्री किशन पटनायक : पहले तो मैं याद दिला देना चाहता हूँ कि मंत्री महोदय ने पिछले साल कहा था कि उड़ीसा को 9 करोड़ रुपये की मदद करेंगे, लेकिन अभी तक शायद 6 करोड़ रुपये से ज्यादा की मदद नहीं दी है और साल पूरा हो गया। अब मेरा सवाल यह है कि जो लॉग भुखमरी के प्रथम शिकार होते हैं, वे ज्यादातर आदिवासी और हरिजन होते हैं और यही लोग पहले घर, मकान और गांव छोड़ कर चले जाते हैं, तो कितने लोग अभी बिहार और उत्तर प्रदेश में गांव छोड़ कर चले गये, इसका हिसाब रखने के लिये क्या उन्होंने कोई मशीनरी बनाई है, आदिवासियों और हरिजनों की देखरेख करने के लिये कोई विशेष कदम या कोई विशेष मशीनरी इनके पास है या नहीं, इसको ठीक तरह से बतायें ?

Shri C. Subramaniam: We are taking all measures particularly to protect the weaker sections of the community. As far as migration is concerned I know there is a certain amount of migration.... (Interruptions). Particularly in West Bengal but it is not possible to keep account of migration within our own country from one place to another.

अध्यक्ष महोदय : श्री सामन्त ।

श्री किशन पटनायक : क्यों पोसिबल नहीं है ?

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, देखिये, अब आप हम लोगों की रक्षा कीजिये। आदिवासी और हरिजन जब मरते हैं तो बाकी दूसरे लोगों को उस पर चिन्ता नहीं होती, यहाँ तक की जो राजनीति में काम करने वाले उस तरफ़ के लोग हैं उनको तो

बिलकुल चिन्ता होती ही नहीं, इधर वाले भी जब उनके बीच के आदमी मरते हैं, दिल पर चोट लगती है। आदिवासी और हरिजन की मीठों से उनको चोट नहीं लगा करती।

अध्यक्ष महोदय : यह तो उन्होंने कह दिया है। मैं श्री सामन्त को बुलाया है।

डा० राम मनोहर लोहिया : ठीक है आपने श्री सामन्त को बुलाया है। लेकिन मंत्री महोदय से इसका जवाब तो दिलायें।

अध्यक्ष महोदय : जब वह कहते हैं कि मैं फिगरस नहीं दे सकता, तो मैं क्या कर सकता हूँ।

श्री किशन पटनायक : क्यों नहीं दे सकते।

अध्यक्ष महोदय : इसके बारे में हाउस को अश्लियार है एनखन लेने का।

डा० राम मनोहर लोहिया : 20 लाख, 50 लाख आदमी अपने गांवों से उखड़ गये हैं।

Shri S. C. Samanta: I would like to know whether the people in the scarcity areas will be exempted from the payment of land revenue for this year and whether the levy system that has been introduced will be liberalised or discontinued.

Shri C. Subramaniam: There has been no levy system either in U.P. or in Bihar as far as I know, because we have been impressing upon them that when normal conditions are there they should have some sort of procurement. Nothing has happened there and therefore, relaxation does not arise.

Shri C. Subramaniam: As far as land revenue is concerned, I have already stated that the State Governments are aware of this and when they review this....

डा० राम मनोहर लोहिया : यह देखिये,
फिर विशेषधिकार के चक्कर में घा रहे हैं।

Shri C. Subramaniam: ...they will certainly take all factors into account and examine whether they should exempt or collect it. I am sure in the present conditions they would not make any attempt to collect land revenue.

Mr. Speaker: Any other signatory?
No. The House stands adjourned till
11 a.m. tomorrow.

19 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Thursday,
November 10, 1966/Kartika 19, 1888
(Saka).*
